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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/11086/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati, the 16 November, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJCH.V-23/2024/2234, dated 05.11.2024

Sir,

With reference to the above, I am directed to inform you that Shri Amarendra Hazarika, Additional Chief Judicial Magistrate, Chirang, Kajalgaon has been allowed to avail LTC for the block period of 2022-2024 for travelling from Chirang to Rameswaram via-Guwahati-Chennai-Madurai-Kanyakumari and return tentatively w.e.f. 21.12.2024 till 28.12.2024 along with his dependent father Shri Hari Hazarika, mother Smti. Bulumani Das, wife Smti. Sumita Das, minor daughter Ms. Kavyashree Hazarika and minor son Shri Rudransh Hazarika (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Further, he has been allowed to draw an advance payment of 80% towards his proposed LTC for the block period 2022-2024 as per relevant rules.

Shri Hazarika may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/11087-11090/2024/A.

Dated 16th November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Amarendra Hazarika, Additional Chief Judicial Magistrate, Chirang, Kajalgaon.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

CR
REGISTRAR (VIGILANCE)

16/11/24